

**DIVISION BENCH**

**ITEM NO.122**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.338/2020 & IA NO.339/2020 IN CP(IB) No.75/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 5<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>STATE BANK OF INDIA V/S M/S FEDDERS ELECTRIC &amp;ENGINEERING LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (RESOLUTION PLAN APPROVED)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

- 1. Due to paucity of time, the matter could not be taken up for hearing and therefore, it is adjourned for 15<sup>th</sup> July, 2024 at 2.30 pm.**

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**5<sup>th</sup> July, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*